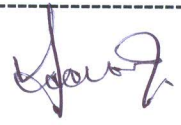


NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/173/2016
NAME OF THE PETITIONER(S) : Raja Raja Varma Purushothaman
NAME OF THE RESPONDENT(S) : M/s WW Shipping Agencies Private Limited & 6 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
①	VIJAYA PRASHANTH . S.	counsel for petitioner	
②	T.V.P. Sai Vihari for Hanishan Karmer	counsel for R3	T.V.P. Sai Vihari

ORDER

Shri S Vijaya Prashanth, counsel for petitioner present. Shri T V P Sai Vihari, counsel for R3 present. Counsel for R1, R2, R4 to R7 called absent. No representation. Counsel for R3 reported that they are filing sur rejoinder. Counsel for petitioner is directed to inform the counsel for R1, R2 R4 to R7 for his appearance on the next date of hearing. Put up on **24.03.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)